

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH

CPC 99 of 1998  
(OA 693 of 1996  
& 942 of 1995)

Date of Order : 02-01-2003

Present : Hon'ble Mr. S. Biswas, Administrative Member  
Hon'ble Mr. A. Sathath Khan, Judicial Member

S. Ch. Upadhyay

-VS-

Mr. Dipak Dasgupta & Ors.

For the Applicant : Mr. T.K. Biswas, Counsel

For the Respondents: Mrs. K. Banerjee, Counsel

ORDER

When the case is taken up for orders to-day the Lt. Counsel for the respondents in this CPC, who is also the Counsel for the respondents in the O.A., submits that W.P.C. No. 498 of 1998 has been filed in the Hon'ble High Court of Calcutta. Their Lordships by an order dated 24-12-2001 have stayed the contempt proceedings pending before the Tribunal. Under the circumstances, the above CPC is adjourned sine die. <sup>M is</sup> <sub>M is</sub> No further contempt proceedings lies till final order passed by <sup>M is</sup> <sub>M is</sub> this <sup>M is</sup> <sub>M is</sub> Tribunal. Matter to go out of the list.

Member (J)

Member (A)

DKN